

Name of the corporate debtor: Revital Reality Private Limited (In CIRP)

Date of commencement of CIRP: 04.06.2024

List of creditors as on: 24.06.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Issued on 26.06.2024 at 08:00 PM)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted (INR)	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Indiabulls Housing Finance Limited	18-06-2024	2,29,46,01,099	42,03,32,967	Financial debt	Yes	No	20.8%	Nil	Nil	Nil	1,87,42,68,132	As per information received from ex-management, Rs. 42.03 crores are undisputed and rest of the claim is under verification.

Note:

- 1 Aforesaid claims collated in a swift manner by the IRP, to meet out statutory timelines as mentioned in the code and related regulations.
- 2 IRP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.